

Parliament Session Wrap

Winter Session: December 4, 2023 – December 21, 2023

Government Bills passed by Parliament during the Winter session

Short Title	Key Objectives
* The Bharatiya Nyaya (Second) Sanhita, 2023	Replaces the Indian Penal Code, 1860.
* The Bharatiya Nagarik Suraksha (Second) Sanhita, 2023	Replaces the Code of Criminal Procedure, 1973.
* The Bharatiya Sakshya (Second) Bill, 2023	Replaces the Indian Evidence Act, 1872.
The Chief Election Commissioner and other Election Commissioners (Appointment, Conditions of Service and Term of Office) Bill, 2023	Provides for a selection committee to appoint the Chief Election Commissioner and Election Commissioners, and specifies qualifications and conditions of service for such persons.
* The Telecommunications Bill, 2023	Repeals the Indian Telegraph Act, 1885 and the Indian Wireless Telegraphy Act, 1933 and regulates activities related to the telecommunication sector.
The Post Office Bill, 2023	Repeals the Indian Post Office Act, 1898, regulates services to be provided by the Post Office, and specifies grounds for interception and examination of posts.
The Press and Registration of Periodical Bills, 2023	Repeals the Press and Registration of Books Act, 1867, provides for registration of newspapers and periodicals including foreign periodicals, and appointment of the Press Registrar General.
The Repealing and Amending Bill, 2022	Repeals 65 laws that are obsolete or redundant, and corrects a minor drafting error in the Factoring Regulation Act, 2011.
The Jammu and Kashmir Reservation (Amendment) Bill, 2023	Substitutes weak and under-privileged classes with other backward classes as declared by J&K.
The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023	Increases the number of seats in the Jammu and Kashmir Legislative Assembly from 83 to 90, reserves seven seats for SCs and nine seats for STs, and provides for nominated seats for Kashmiri migrants and displaced persons.
The Advocates (Amendment) Bill, 2023	Repeals certain sections related to touts under the Legal Practitioners Act, 1879, and brings them under the ambit of the Advocates Act, 1961.
* The Central Universities (Amendment) Bill, 2023	Establishes a Central Tribal University in Telangana.
* The Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023	Reserves one-third of seats in the J&K Legislative Assembly for women.
* The Government of Union Territories (Amendment) Bill, 2023	Reserves one-third of seats in the Puducherry Legislative Assembly for women.
*# The Central Goods and Services Tax (Second Amendment) Bill, 2023	Allows advocates with at least 10 years of experience to be appointed as judicial members of GST Appellate Tribunal.
*# The Provisional Collection of Taxes Bill, 2023	Replaces the Provisional Collection of Taxes Act, 1931.
* The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2023	Extends the validity of the National Capital Territory of Delhi Laws (Special Provisions) Second Act, 2011 from December 31, 2023 to December 31, 2026.

Note: * Bill was introduced in this session; # Passed as money Bill by Lok Sabha.
Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills passed by Lok Sabha and pending in Rajya Sabha

Short Title	Introduced on	Status
The Inter-State River Water Disputes (Amendment) Bill, 2019	25 Jul 2019	Passed by Lok Sabha on 31 Jul 2019

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced in earlier sessions and pending in both Houses

INTRODUCED IN LOK SABHA		
Short Title	Introduced on	Status
The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023	26 July 2023	Not referred to Standing Committee
The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023	26 July 2023	Not referred to Standing Committee
The Electricity (Amendment) Bill, 2022	8 Aug 2022	Referred to Standing Committee on 8 Aug 2022
The Prohibition of Child Marriage (Amendment) Bill, 2021	21 Dec 2021	Referred to Standing Committee on 21 Dec 2021
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	11 Dec 2019	Standing Committee Report on 29 Jan 2021
INTRODUCED IN RAJYA SABHA		
Short Title	Introduced on	Status
The Pesticides Management Bill, 2020	23 Mar 2020	Standing Committee Report on 21 Dec 2021
The Registration of Marriage of Non-Resident Indian Bill, 2019	11 Feb 2019	Standing Committee Report on 13 Mar 2020
The Constitution (125th Amendment) Bill, 2019	6 Feb 2019	Standing Committee Report on 5 Mar 2020
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	9 Jan 2019	Not referred to Standing Committee
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills withdrawn

Short Title	Introduction	Withdrawal
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	Introduced on 15 Dec 2008 Rajya Sabha	Withdrawn on 21 Dec 2023
The Bharatiya Nyaya Sanhita, 2023	Introduced on 11 Aug 2023 Lok Sabha	Withdrawn on 12 Dec 2023
The Bharatiya Nagarik Suraksha Sanhita, 2023	Introduced on 11 Aug 2023 Lok Sabha	Withdrawn on 12 Dec 2023
The Bharatiya Sakshya Bill, 2023	Introduced on 11 Aug 2023 Lok Sabha	Withdrawn on 12 Dec 2023

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Status of Government Bills

Bills pending before session	37
Bills introduced during the session	10
Bills passed during the session	17
Bills withdrawn during the session	4
Bills pending at the end of the session	26

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